

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.459/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company	Dr. Narendra Sethia & Anr-Vs-Aspective Commodeal Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Kanishka Sethia.

[Signature] Advocate
09.11.17

- (1) Mr. Abhismit Mitra, Adv
- (2) Mr. Shaunaka Mitra, Adv
- (3) Mr. Ishan Choudhary, Adv
- (4) Mr. Biswajit Kuma Adv
- (5) Ms. Trani Barua Adv

} For Petitioner
9/11/17

① Anvita Panja Moulick - For respon. 5. 9/11/17

- (6) Rudhran Bhattacharya
Advocate
- (7) Ganesh Manna
Advocate.

} For. Respondent no-1.

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 5 are present.

Ld. Counsel for both the parties made a joint request that case may be adjourned as settlement process is going on.

List on 01/12/2017 for hearing.

Interim order passed earlier shall continue till next date of hearing.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)